

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1168
ANSWERED ON:29.11.2011
NORMS OF BADP
Meghwal Shri Arjun Ram

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government proposes to review the norms for providing grants under the Border Areas Development Programme (BADP);
- (b) if so, the details thereof alongwith the reasons therefor;
- (c) whether the Government has received complaints of irregularities in the implementation of the programme;
- (d) if so, the details thereof; and
- (e) the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): No, Madam. The Guidelines of the Border Area Development Programme (BADP) were revised in February, 2009 in consultation with Planning Commission, Ministry of Finance and the concerned State Governments for effective development of remote border areas.

(c) to (e): While Government of India lays down broad Guidelines, the execution of the Border Area Development Programme (BADP) is the primary responsibility of State Governments. Therefore, complaints received regarding irregularities in the implementation of the BADP are forwarded to the State Governments for appropriate action.